

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2403
ANSWERED ON:24.11.2010
CORRUPTION CASES IN CIL
Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received any complaints of alleged corruption prevailing in Coal India Ltd. (CIL);
- (b) if so, the details thereof including the number of complaints received during the last three years and the current year, subsidiary-wise and year wise;
- (c) whether the Government has conducted any investigation into these complaints;
- (d) if so, the outcome thereof, subsidiary-wise;
- (e) the details of the officers against whom charges were registered by the investigating agencies and those punished or exonerated as a result thereof, subsidiary-wise; and
- (f) the effective measures taken by the Government in this regard?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE(QC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a) to (f):- The information is being collected and will be laid on the Table of the House.